

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

Vs.

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 21.07.2022

CORAM:

SHRI P.S.N PRASAD

HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,

HON'BLE MEMBER (TECHNICAL)

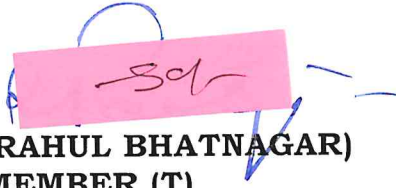
PRESENT:


For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of parties at the time of virtual hearing of the matter. In the interest of justice, post this matter on **22.08.2022**.


(RAHUL BHATNAGAR)
MEMBER (T)


(P.S.N PRASAD)
MEMBER (J)

Khushboo